

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

CIRCUIT COURT AT INDORE

Original Application No. 709 of 1997

Indore, this the 12th day of May 2003  
Hon'ble Shri R.K. Upadhyaya - Administrative Member.  
Hon'ble Shri A.K. Bhatnagar - Judicial Member.

1. Shri Vijay Singh, S/o. Sh. Shreechand, Age 39 years, P.W.I. (iii), (South) Ratlam, under C.P.W.I (South), R/o. E-3/A, Old Rly. Colony, Road No. 05, Ratlam (M.P.).
2. Shri Akhilesh Chandra Dubey, S/o. Sh. R.C. Dubey, Age 33 years, P.W.I. (R.T.) Ujjain, under C.P.W.I. (South) Ujjain, R/o. 144/A-Railway Loco Colony, Ujjain (M.P.).
3. Shri Anil Jay, S/o. Sh. Heeralal Jay, Age 30 years, P.W.I. (R.T.) Ratlam, under C.P.W.I. (South) Ratlam, R/o. 900/A, New Railway Colony, Road No. 8, Ratlam (M.P.).
4. Shri Gurumukh Saran Shrivastav, S/o. Shri C.S. Shrivastav, Age 32 years, P.W.I. (III), Mandsour, R/o. E/9, Railway Colony, Mandsaur (M.P.).
5. Shri Avneesh Yadav, S/o. Shri J.C. Yadav, Age 33 years, P.W.I. (III) posted under P.W.I. Bhilwara of Ratlam Rail Division, R/o. Railway Colony Gr. No. C&W/E-26, Chanderiya, Listt. Chittorgarh, (Raj.), Permanent Address-27, Kshapnak Marg, Freeganj, Ujjain (M.P.).
6. Shri Veeriji Bhai Pargi, S/o. Shri Kalji Bhai, P.W.I. Gr-III, Age 34 years, Posted at Rly. Station Piplod, under C.P.W.I Piplod of Ratlam Rail Division, R/o. Quarter (P.W.I.) Rly Station Piplod, Panchmahal (Gujrat).

(By Advocate - None)

... Applicants

V e r s u s

1. Union of India, Acting through, Divisional Rail Manager (W.R.), Ratlam (M.P.).

(By Advocate - Shri Y.I. Mehta)

... Respondent

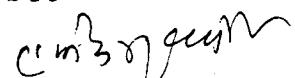
*Challenged*

O R D E R (Oral)

By R.K. Upadhyaya, Administrative Member :-

None appeared on behalf of the applicant today. Even on earlier occasion on 18/02/2003 nobody was present on behalf of the applicant. Respondents vide their application dated 02/08/2002 has stated that the application of the applicant has become infructuous as the Railway Board on its own has decided the matter. In view of the assertion by the respondents, this original application is dismissed as infructuous, without any order as to cost.

  
(A.K. BHATNAGAR)  
JUDICIAL MEMBER

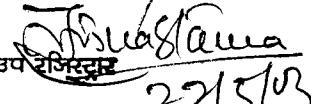
  
(R.K. UPADHYAYA)  
ADMINISTRATIVE MEMBER

पूँडीकन सं ओ/न्या..... जबलपुर, दि.....

पत्रितिपि अद्य निरुद्ध -

- (1) सरिय, उच्च व्याकात्य वार एकाडिमियत, जबलपुर
- (2) आवेदक श्री/श्रीमती/तु..... के काउंसल
- (3) प्रत्यार्थी श्री/श्रीमती/तु..... के काउंसल
- (4) जनसत्र, लोकल, जबलपुर एवं दीज

सूचना एवं आवश्यक कार्यवाही हेतु

  
उप अधिकारी  
22/5/03

19/5/03  
R. K. Upadhyaya  
"SA"